

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

27

TP/32(MB)2013

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES:

Gopiram B. Palaria
VS
Vishwa Vishal Textiles Ltd

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

ORDER

1. Mr. S.K. Jain, Ld. Counsel for the Petitioner present. Mr. Ankit Pitti, Ld. Authorised Representative of the Respondent present.
2. On the request of both the side, list this matter for hearing on **06.06.2024**.

Sd/-

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

KISHORE VEMULAPALLI
Member (Judicial)